

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 104  
Appeal No. 13/252/JPR/2023  
Under Section 252 of  
Companies Act, 2013**

**In the matter of:**

**Department of Income Tax**

**...Appellant**

**Versus**

**Registrar of Companies (Credence Buildtech India Pvt. Ltd.)**

**...Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Appellant : Vartika Mehra, Adv.  
For the Respondent : Pooja Singh, JTA

**ORDER**

Heard Ms. Vartika Mehra, Adv. appearing on behalf of Mr. Sandeep Pathak, Adv. for the Appellant. Ms. Pooja Singh, JTA appearing on behalf of the RoC, Jaipur. List the matter on 06.06.2024.



(Ashish Verma)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 09, 2024